

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.41620-41840/F.1(3)/Gaz/2022, Dated 30.05.2022, the following Committee is hereby re-constituted with immediate effect :-

S.No	Name of the Committee	Name of the Judicial Officer	Designation
1	Selection Committee under Rule 2(15)(b), Delhi District Courts Establishment Rules	Sh. Gurdeep Singh District Judge (Commercial Court) (North-West) Rohini	Chairperson
		Sh. Rakesh Pandit Addl. District Judge (Central)	Member
		Ms. Ruby Neeraj Kumar Addl. Chief Metropolitan Magistrate (West)	Member

GIRISH KATHPALIA
31.5.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

978 / 42489 - 519
No.

/F.1(3)/Gaz/2022

Dated 31 MAY 2022

Sub:- Re-constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. The Officers concerned.
4. The Officer In-charge, Recruitment Cell, Promotion Cell, Administration Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
5. The Sr. AO(J)/AO(J)/Branch In-charge, Admn. Branch (I,II&III), Promotion Cell, Recruitment Cell, Facilitation Branch, Care Taking Branch,(Central) Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi